

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-75/1998/1274/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Thaneswar Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati, the <sup>md</sup> 23 February, 2021.

Sub:- **Cancellation of restricted holiday.**

Ref:- Letter No. DJ.XII-2/2019-2020/624/E Dated 18.02.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for cancellation of restricted holiday on 17.02.2021, has been granted.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-75/1998/1275/A, dated 23.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Pdsr